

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


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PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 462/7/HDB/2018
NAME OF THE COMPANY	ICOMM Tele Ltd
NAME OF THE PETITIONER(S)	L&T Infrastructure Finance Company Ltd
NAME OF THE RESPONDENT(S)	ICOMM Tele Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shabbeer Ahmed	Advocate	9100047784	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PRATIK REDDY	ADVOCATE	8008072744	

ORDER

Petitioner counsel is present. Counsel for the Respondent/Corporate Debtor is present and filed an affidavit submitting the financial status of the Corporate Debtor and prayed to consider the same as counter. Heard arguments of both the counsels. Orders reserved.


MEMBER JUDICIAL